

ITEM NO.1502
(FOR JUDGMENT)

COURT NO.11

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2205-2206/2022

MASTER AYUSH

Appellant(s)

VERSUS

THE BRANCH MANAGER, RELIANCE
GENERAL INSURANCE CO. LTD. & ANR.

Respondent(s)

Date : 29-03-2022 These appeals were called on for pronouncement of judgment today.

For Appellant(s) Mr. Shekhar G Devasa, AOR
Mr. Manish Tiwari, Adv.
Mr. Shashi Bhushan Nagar, Adv.
Ms. Satvisa Pattanayak, Adv.
for M/S. Devasa & Co., AOR

For Respondent(s) Mr. Shashank Manish, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

The appeals are allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(SWETA BALODI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER

(Signed reportable judgment is placed on the file)